

(c) the details of assistance provided to Orissa Government for the purpose annually; and

(d) whether Government propose to take this job of carrying out necessary repairs of these ancient monuments in the country ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO) : (a) The archaeological monuments in Orissa declared protected by the Central Government are maintained in good shape by the Archaeological Survey of India.

(b) The ancient monuments and sites which are more than 100 years old and are historically and architecturally and national importance are declared protected by the Central Government under Ancient Monuments and Archaeological Sites and Remains (AM and ASR) Act, 1958 and Rules thereunder for preservation and maintenance by the Archaeological Survey of India. There are 3521 ancient monuments and sites which are centrally protected and their repairs are carried out from time to time according to the requirements and priority in each case within the sanctioned budget grant following the norms of structural conservation and chemical preservation. The responsibility of the protection and maintenance of the ancient monuments and sites of other than those declared centrally protected rests with the concerned State Government.

The expenditure incurred during the last three years for the structural Conservation, Chemical Preservation and environmental development of centrally protected monu-

ments is as under :

	Centrally Protected Monuments and Sites in India	Centrally Protected Monuments and Sites in Orissa
	3521	66
<i>Expenditure</i>		
	Rs. in lakhs	Rs. in lakhs
1983-84	216.62	7.63
1984-85	258.01	8.47
1985-86	414.71	10.15
1986-87	615.20	19.35
(Allocation)		

(c) There is no scheme for providing financial assistance to the State Government.

(d) The Archaeological Survey of India is already carrying out annual maintenance, structural repairs, chemical preservation and environmental development of the Central protected monuments.

Manufacturing of freight bogies

3413. **CH. RAM PRAKASH :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the firm to manufacture prototype of an advance type new freight bogey has been selected, and orders placed on it; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir; nine firms were short-listed/selected and the letters of acceptance have been issued.

(b) The details are indicated in the statement given below.

Statement

S. No.	Name of the firm	Type of bogie
1	2	3
1.	M/s Bradken Consolidated Ltd , Australia	Rigid Frame
2.	M/s Amsted Industries International, U.S.A.	SSRC-DRI

1	2	3
3.	M/s Linke-Hoffman-Busché GmbH, West Germany	LHB-85
4.	M/s Waggon Union Co. GmbH, West Germany	WU-83 IR
5.	M/s Wegmann and Co. GmbH, West Germany	Tarsionally Flexible
6.	M/s Waggonfabrik Talbot, West Germany	DRRS
7.	M/s Burn Standard Co., Calcutta	Frame Braced
8.	M/s Sambre et Meuse, France	Y-25 IN
9.	M/s TEXMACO Ltd., Calcutta	Self Steering Barber Radial

Requirement of condoms

3414. CH. RAM PRAKASH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the requirement of various types of condoms in the country;

(b) how much of it is being manufactured indigenously at present; and

(c) what steps Government propose to take to stop import of condoms ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The requirement of Condoms is worked out basing upon the target of Conventional Contraceptive users fixed for the year. Under the Free Distribution Scheme only Condoms of the 'Normal' variety are supplied. Both 'Deluxe' and 'Normal' varieties of Condoms are sold through the Social Marketing of contraceptives Programme. The share of each will depend upon the demand and it is decided at the beginning of the year, basing on the forecasts of sales, received from the Marketing Companies. For 1986-87, the total requirement of Condoms for both the Programmes is 756 million pcs. This is outside the quantities, the London Rubber Co., and other Firms sell in the open market, under their Brand names.

(b) The installed production capacity of condoms of the three factories in the country is 713 million pcs. per annum as per break up given below :-

(In million pcs)

(i) Hindustan Latex Ltd., Trivandrum (A Public Sector Undertaking of Ministry of Health and Family Welfare).	288
(ii) M/s. LORCOM (Protectives) Ltd., Aurangabad (A Joint Sector Company of London Rubber Co. and Government of Maharashtra).	200
(iii) M/s. London Rubber Co., Madras (A Private Co., of the TTK Group).	225

(c) So far, the entire requirements of Condoms of Family Welfare Programme were met from indigenous production. However, during the current year, 200 million pcs. are being imported through the UNFPA, in view of the continuous labour trouble and the final lock out of LORCOM (Protectives) Ltd., Aurangabad, in December, 1985.

For increasing the indigenous production, two new plants, one each at Trivandrum and Belgaum, with annual production